

F.No. A-36019/01/2017Estt/  
NATIONAL HUMAN RIGHTS COMMISSION  
Manavadhikar Bhawan, GPO Complex, 'C' Block, INA,  
New Delhi - 110023

Dated: 31 March, 2017

**INTERVIEW FOR EMPANELMENT OF CONSULTANTS (SCRUTINY) FOR  
SCRUTINY OF COMPLAINTS AND CONSULTANTS (PROCEEDINGS) FOR  
ASSISTING THE COMMISSION IN ITS PROCEEDINGS IN THE NATIONAL HUMAN RIGHTS  
COMMISSION**

The National Human Rights Commission proposes to draw a panel of Consultants for assisting the Commission in scrutiny of complaints and assisting the Commission in preparing proceedings as detailed below:-

Sl.No.	Category	Eligibility Criteria	Remuneration
1.	Consultant (Scrutiny)	Practicing Advocates of Supreme Court/High Courts	Rs. 50/- per complaint scrutinized
2.	Consultant (Proceedings)	(i) Retired Judicial Officers (ii) Practicing Advocates with at least 6 years experience in Supreme Court/High Courts	Rs.300/- per proceedings prepared


2. The engagement is not on regular basis against any post, but is an empanelment for short durations on need basis for which the Consultants shall be paid on piece meal rate basis as mentioned above. The empanelment is purely on need basis for short durations and candidates will have no right to claim for continuation or for regular employment in the Commission

3. Eligible and interested candidates may send their Bio-Data in the enclosed proforma by post or by hand to the **Under Secretary (Estt.), National Human Rights Commission, Manavadhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023** on or before **30<sup>th</sup> April, 2017**. Details of short listed candidates and date of walk-in-interview shall be displayed in the website of the Commission [nhrc@nic.in](mailto:nhrc@nic.in) within 10 days from the last date of receipt of applications. In case number of candidates is higher, the Commission reserves the right to short list the candidates on the basis of experience/suitability of the candidates.

5. Application not in the prescribed proforma or received after the last date shall be summarily rejected. Attending interview shall not confer the candidates any right for empanelment.

6. No TA/DA shall be paid for attending the Interview.

Encl: Proforma

  
(Sanjay Kumar)  
Under Secretary (Estt)

**FORMAT OF APPLICATION FOR EMPANELEMENT AS CONSULTANT (SCRUTINY)  
AND (PROCEEDINGS) IN THE NATIONAL HUMAN RIGHTS COMMISSION**  
**(Separate application should be sent for Consultant (Scrutiny) and Consultant  
(Proceedings)**

POST APPLIED FOR:- ...

Name - ...

Date of Birth - ...

Present Address - ...

...

...

Telephone No. - ...

Mobile No. - ...

email ID - ...

Gender - ...

**Educational qualifications:-**

Sr.No.	Course	Subjects covered	University with years of passing	% age

Registration No. with Bar Council of India - ...

Working experience in Supreme Court/High Courts - ...

...

...

Date

(Signature with name)